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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/390/ (IB)/2017
NAME OF THE PETITIONER(S) : SOUTHERN ELECTRIC CORPORATION
NAME OF THE RESPONDENT(S) : SABASH ENGINEERING (CHENNAI) PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M.S.VINCY
PRISCILLA
For S.S. RAJESH

COUNSEL FOR
PETITIONER



ORDER

Counsel for petitioner present and submitted that she has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. She also submitted that notice was sent to the respondent for their appearance and filed an affidavit in proof of the same. No representation on behalf of the respondent. Time extended at request for submitting arguments by the petitioner. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)